## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.59/ BB/2017	-	For Hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt: Ltd.

SL.	NAME (IN CAPITAL)  & PHONE NUMBER REPRES	ENTATION TO WHOM	SIGNATURE
			<del>4-</del> .
1.	NIVEDITHA THIMMALAH.	Petitioner.	+ was
0	991234842 1 HARSHA MUTT	Petitioner	the sho HPR.
2.			
3.	laghuram Calambi 9900298.79	Respondent	otopicte

## <u>ORDER</u>

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed rejoinder to the objection IA 120/17 is taken up today. For filing object in IA 120/17 and for hearing list it on 19/09/2017.

MEMBER(J)

MEMBER(T)